

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4085  
ANSWERED ON:15.12.2009  
SUBSIDY TO FARMERS  
Ponnam Shri Prabhakar

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to provide more subsidy to the farmers affected due to floods and drought in various parts of the country, including Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): The Government provides agriculture/horticulture input subsidy to the farmers affected due to floods and drought with crop loss of 50% and above under the Calamity Relief Fund (CRF) / the National Calamity Contingency Fund (NCCF). The norms of assistance include for:-

- i. Small & Marginal Farmers @ Rs.2000/- per hectare for crop loss in rainfed areas and @ Rs.4000/- per hectare for crop loss in areas under assured irrigation, subject to assistance to any small farmer with tiny holding not to be less than Rs.250/- and @ Rs.6000/- per hectare for all types of perennial crops, subject to assistance to any small farmer with tiny holding not to be less than Rs.500/-
- ii. Farmers other than small & marginal farmers. subject to a ceiling of 1 hectare per farmer and upto 2 hectare per farmer in case of successive calamities, irrespective of the size of his holding being large, @ Rs.2000/- per hectare in rainfed areas; @ 4,000 per hectare for areas under assured irrigation; and @ Rs.6000/- per hectare for all types of perennial crops.
- iii. Small & Marginal sericulture Farmers @ Rs.2000/- per hectare for Eri, Mulberry and Tussar; and Rs. 2500/- per hectare for Muga.

Besides this, for effective management of drought during 2009, the Government also announced:-

1. Diesel Subsidy to the farmers for providing supplementary protective irrigation to the standing crops. 50% of the cost of subsidy given by the States will be borne by the Central Government subject to a ceiling of Rs.7.50 / litre; and
2. Enhanced upper ceiling of distribution subsidy on certified seed (for Rabi 2009-10 and Summer 2010) under National Food Security Mission (NFSM), Integrated Scheme of Oilseeds, Pulses, Oil Palm & Maize (ISOPOM) and Macro Management in Agriculture (MMA).